Name of the Corporate Debtor: SHUBH FOOD INDUSTRIES LIMITED; Date of Commencement of CIRP: 06-10-2026; List of Creditors as on: 08-11-2026; Name of IP: Mr. Rajeev Mannadiar; Process Number: 1; Last 5 digitof registration number: 10412

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	10906559	2	10806559	7.73	0	0	100000	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	51082549.95	3	43865382.95	31.38	0	0	7217167	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	164787	0	0	0.00	0		164787	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	29	136111583.50	18	85122209.50	60.89	0	1449904	49539470	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	4000000	0	0	0.00	0	0	4000000	Annexure 9
Total		39	202265479.45	23	139794151.45	100.00	0	1449904	61021424	